

CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH.

RA No.184/2003

IN

OA No.1675/2002

New Delhi this the 25th day of July, 2003

HON'BLE SH. KULDIP SINGH, MEMBER (J)

Shri G.P. Bhatia
Grade-IV Officer of Central Labour Service
111-A-65 Rachna Vaishali,
P.O. Vasundhara,
District Ghaziabad-201012.

...Review Applicant

VERSUS

1. The Union of India
Through the Secretary,
Ministry of Labour,
Shram Shakti Bhawan, Rafi Marg,
New Delhi.

2. Mrs. Padma Balasubramaniam
Joint Secretary,
Ministry of Labour, Shram Shakti Bhawan,
Rafi Marg,
New Delhi.

...Respondents

ORDER BY CIRCULATION

The present RA No.184 of 2003 has been filed by the applicant for review of the order passed in OA No.1675 of 2002 on 13.5.2003.

2. In the RA the review applicant has taken more or less the same grounds to argue the RA, which he had taken while arguing the OA. While delivering the judgment, all the grounds were considered. No error apparent on the face of record has been pointed out which may call for review of the order. Further, the RA does not come within the ambit of Order 47 Rule 1 CPC read with Rule 22 (3) (f) (i) of the Administrative Tribunals Act.

3. In view of the above, nothing survives in the RA, which is accordingly dismissed.


(KULDIP SINGH)
MEMBER (J)

'Rakesh'